

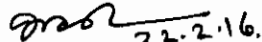
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 23-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vikas Jain, Advocate	S.B. Crimnal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
2	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
3	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
4	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
5	Sh. Manish Kumawat, Advocate	S.B. Civil Transfer Application 121/15 Sakshika Malkani Vs. Rajpal Malkani	Vijay Dutt Sharma	N.U. Quazi
6	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition No. 8/2016 Bheemraj Vs. Smt. Bhawna Sharma	S.Gaharana	S.L. Songara
7	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

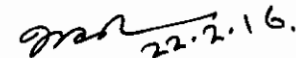
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 24-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Misc. Transfer Petition No. 5/15 Praveen Singh Vs. Anita S.B. Criminal Revision Petition No. 547/14 Praveen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
2	Sh. G. S.Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 214/14 Madan Gopal @ Babu Lal Vs. Smt. Avani	R.K.Daga	Kapil Totla
3	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No.498/15 Suresh & Anr. Vs. Smt. Kamla Devi	Tarun Jain	Pallav Sharma
4	Sh. Bhuvnesh Sharma Advocate	S.B.Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K. Agarwal
5	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 1051/15 Sanjay Agarwal Vs. Shashi Maheshwari	Anoop Pareek	Nitin Kumar Sharma
6	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
7	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal

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